

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) and (b). A statement giving the required information is placed on the Table of the Lok Sabha. [See Appendix X, annexure No. 20].

(c) Yes, Sir. Disbursement of sanctioned assistance is in fact related to the progress of actual construction.

REQUISITIONED HOUSES IN DELHI AND NEW DELHI

708. Shri Radha Raman: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the total number of requisitioned houses with Government in Delhi and New Delhi at the close of the year 1954;

(b) how it compared with the position prevailing in the three previous years, namely, 1951, 1952 and 1953; and

(c) how many houses were de-requisitioned by Union and State Governments separately during the above mentioned period i.e. from 1951—54?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) to (c). A statement containing the requisite information is laid on the Table of the Lok Sabha. [See Appendix X, annexure No. 21].

SODIUM HYDROSULPHITE PLANT

709. Dr. J. N. Parekh: Will the Minister of Commerce and Industry be pleased to state:

(a) the names of the firms to whom licences for starting Sodium Hydro-sulphite plants have been issued so far under the Industries (Development and Regulation) Act;

(b) when they were issued; and

(c) the progress in the direction of manufacturing them and when the Indian product is expected to be put on the market?

The Deputy Minister of Commerce and Industry (Shri Kanungo): (a) and (b).

Name of the firm	Date of the issue of the licence.
1. M/s. Popatial Ghalabhai & Co., Bombay.	2nd Dec. 1953
2. M/s. Eastern Chemicals, Bombay.	30th Sep. 1954
3. M/s. Indian Electro-Chemicals Ltd., Bombay.	27th Jan. 1955

(c) The period for taking effective steps for establishing the undertakings in respect of firms at (1) and (3) above has not yet expired. In the case of the firm at (2) above, the period expired on 30th March, 1955 and the progress report is awaited. The firms are expected to go into production in 1956.

ECONOMIC SURVEY OF HIRAKUD PROJECT

710. Shri Sanganna: Will the Minister of Irrigation and Power be pleased to refer to the reply given to starred question No. 40 on the 15th November, 1954 regarding the economic survey of the Hirakud Dam Project by the Gokhale Institute of Politics and Economics and state the progress so far made in the matter?

The Deputy Minister of Irrigation and Power (Shri Hathi): The Government of Orissa, who are responsible for having the survey conducted, have reported as follows:—

The urban surveys in the towns of Puri and Sambalpur relating to income, employment, trade and industry have been completed. Similarly the rural surveys conducted on a random sample basis about general family conditions i.e. their occupation, income, employment etc. and the enquiry into the conditions of agriculture in the selected grids have also been completed. All this constitutes about two-thirds of the field work connected with the economic survey.

The rest of the field work relating to enquiries into the conditions of landless labour, artisans, traders, professionals etc. is now in progress.